

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH, CALCUTTA

(CIRCUIT BENCH AT PORT BLAIR)

ORDER SHEET

CPC 351/00071/2017

[O.A. No. 351/00148/2016]

Applicant(S) : Bimla Sinha

Respondent(S) : R.Kumar & Ors.

Advocate for the Applicant(s)

Advocate for the Respondent(s)

Mr. A.K.Chakroborty for Mr. B.K.Das      Mr. V.D.S. Balan

| Notes of Registry | Orders of the Tribunal   |
|-------------------|--|
|                   | <p><u>28.06.2018 [at Port Blair] [SB]</u></p> <p><u>ORDER [ ORAL ]</u></p> <p>Learned counsel for the alleged contemners Shri V.D.S. Balan submitted that the order passed by this Tribunal has been complied letter and spirit, and therefore, the contempt petition may be dropped.</p> <p>Shri A.K.Chakroborty proxy counsel for Shri B.K.Das, Id. Counsel for the petitioner ratified that the order has been complied and he would have no objection, if the contempt petition is dropped.</p> <p>Accordingly, the contempt petition is dropped and the notices are discharged.</p> <p style="text-align: right;">[ S.K.Pattnaik ]M[J]</p> <p>mps</p> |